

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 150 of 2019**

**IN THE MATTER OF:**

**M/s Jagbasera Infratech Pvt. Ltd.**

**...Appellant**

**Vs**

**Rawal Variety Construction Ltd.**

**....Respondent**

**Present:**

**For Appellant: Ms. Mridula Ray Bharadwaj, Advocate.**

**For Respondent: Mr. Arihant Goyal, Advocate**

**ORDER**

**27.01.2020** It is stated that the Advocate for the Appellant is not well. Time is sought.

List the Appeal as 'For Admission (After Notice)' on **24<sup>th</sup> February, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Md*